

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 129

**CA No. 265/19, 70/2020, IA No. 72/2020, IA(I.B.C)/609 (CH)2024, 472/2020,
949/22, 1456/22, 2705/2023, 2738/2023, 2975/2023 , 254/2024,**

IA(I.B.C)/605 (CH)2024, IA(I.B.C)/1018 (CH)2024, IA(I.B.C)/ 1022 (CH)2024

CP(IB) No. 127 /Chd/HP/2018

(Admitted)

IN THE MATTER OF:-

Magma Autolinks Pvt. Ltd.

...Petitioner

Under Section: 10, 60(5), IBC 2016, Rule 34

Due to paucity of time, the matter could not be taken up today, hence the matter
is adjourned to 10.06.2024.

Tanvi
30.04.2024

Sd/-
Court Officer